

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/579/2018

HYDERABAD, this the 9th day of January, 2020

Hon'ble Mr. B.V. Sudhakar, Admn. Member

C.Satyanarayana S/o.C.Marendra,
Aged about 41years, Occ: Chief Depo Material Superintendent,
Group C, in the o/o.Senior Material Manager,
South Central Railway,Gooty,
R/o.Rly. Qtr.No.424/A, Gooty (RS) 515 402



i Applicant

(By Advocate: Mr.K.Siva Reddy)

Vs.

The Union of India rep. by

1..The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.

2..The Principal Chief Material Manager,
Rail Nilayam,
South Central Railway,
Secunderabad.

3..The Senior Material Manager,
Diesel; Stores Depot,
South Central Railway,
Gooty .

...Respondents

(By Advocate: Mr.D.MadhavaRddy,
SC for Railways)



ORDER (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Learned counsel for the applicant has submitted that the charge memo impugned in this O.A. has been cancelled. This has been confirmed by the learned counsel for the respondents. Hence, the O.A. has become infructuous. Accordingly, the O.A. is dismissed as infructuous. There shall be no order as to costs.

***(B.V. SUDHAKAR)
ADMN. MEMBER***

/pv/